NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

CORAM:

C.P NO. 56(ND)/2016 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY:

5. Gobal Singh. For R- 38

M/s. Affordavble Exports

M/s. Apparel Export Promotions Council & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013. DESIGNATION REPRESENTATION **SIGNATURE** Avil Panwar Respondent NO. 36639 with Ram levmon Tha For Petitiones Vinit Jehan, Adv 3. My. Keighnan venngafal Siddy)
14. Siddhastha (Adr.)
My. Sivenchia (Adr.)
Las Respondent no. 1, 30, 32, 34 Reyforchet John Hong 4. Ms. Pooja Duas (Adu) Ry forehit for Repondutue - 2-29, 31, 33

P.T.D

Order

Learned counsel for Respondent Nos. 36 & 39 seeks further time to file reply. One last opportunity is granted to file reply within two weeks with a copy in advance to the counsel for the petitioners, who may file rejoinder within two weeks thereafter, with a copy in advance to the counsel opposite.

List for further consideration on 28.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

22.9.2016 (P.K. Sud)